

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.6274
TO BE ANSWERED ON 05.04.2018**

SPECIAL CATEGORY TARIFF FOR ELECTRIC VEHICLES

6274. SHRI CH. MALLA REDDY:

**Will the Minister of POWER
be pleased to state:**

- (a) whether The Central Electricity Authority (CEA) is considering a special category tariff for electric vehicles (EVs) to facilitate mass transit through such vehicles, if so, the details thereof;**
- (b) whether Energy Efficiency Services floating a global tender for 10,000 electric vehicles to be used by Government organisations; and**
- (c) if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) : To facilitate mass transit through use of Electric Vehicles (EVs), Government of India is providing all necessary support including the tariff framework for electricity to be used in EVs battery charging stations. Treating any consumer under a special category tariff is decided by the appropriate commission and hence Central Electricity Authority (CEA) has not suggested any special category tariff for EVs.

(b) & (c) : Yes, Madam. Energy Efficiency Services Limited (EESL) has issued a global tender on 18th August, 2017 for procurement of 10,000 Electric Cars. The procurement process has been completed and Letter of Awards (LoAs) have been issued to M/s Tata Motors (5050 nos.) and M/s Mahindra & Mahindra Ltd (4950 nos.). These cars will be provided to Government entities on lease/outright purchase basis.

In addition, a tender to procure another 10,000 e-vehicles has been issued on 12th March, 2018 as states like Andhra Pradesh and Gujarat have sent their demand.
